



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,20th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
34	PIL/38/2024 FIXED	PRADIP CHANDRA CHOUDHURY AND 64 ORS Versus THE UNION OF INDIA AND 10 ORS	MR. K KALITA MR. A D CHOUDHURY N GAUTAM MR H KALITA MR. P K SAIKIA	GA, ASSAM SC, NHAI MR. G PEGU(CGC) DY.S.G.I. SC, NHIDC
35	WITH PIL/61/2024	PRANJAL BARUAH AND 150 ORS Versus THE UNION OF INDIA AND 11 ORS	MR A C SARMAH MR. B HALDAR MR G BHARADWAJ MS T GHOSH	SC, PWD ROAD GA, ASSAM DY.S.G.I. SC, NHIDC

LEAVE NOTE OF ADVOCATES FOR 20/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
12)	MR A W AMAN	20-01-2025	To	20-01-2025



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF
THE DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
2	Bail Appln./3454/2024 BY SLIP	SUDIPTA SEN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MS A DEKA	SC, CBI
3	WITH Bail Appln./3453/2024	SUDIPTA SEN Versus THE CENTRAL BUREAU OF INVESTIGATION(CBI)	MR. D DOLEY MS A DEKA	SC, CBI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	WP(C)/2612/2020 B/O	DULAL SARMAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH	SC, ELEM. EDU SC, FINANCE
45	WP(C)/508/2022 B/O	TULTUL BARUA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MRS. C DAS	SC, SEC. EDU. SC, FINANCE DEPTT.
46	WP(C)/2780/2024 FIXED	VISHAL VIKRAM BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, SSUHS SC, N M C SC, HEALTH
ORDERS				
47	Cont.Cas(C)/601/2024 FIXED	SHAJAHAN ALI Versus SMT. SURANJANA SENAPATI	MR. B J GHOSH MD. S ISLAM MS M DAS MR. M DEKA	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	I.A.(CrI.)/966/2024 CONNECTED WITH ITEM NO 6 IN THE DAILY CAUSELIST. in CrI.A./330/2024	NARAYAN TAMULI Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR K M BORA	PP, ASSAM
17	I.A.(CrI.)/987/2024 CONNECTED WITH ITEM NO 7 IN THE DAILY CAUSELIST. in CrI.A./340/2024	BIKKY SARKAR Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
HEARING				
18	CrI.A./245/2016 <u>8 Y 5 M 19 D</u> :CONNECTED WITH ITEM NO 15 IN THE DAILY CAUSELIST.	MD JAMALUDDIN MAJUMDAR @ BUDUL MIAN Versus THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
19	WITH CRL.A(j)/50/2017 <u>8 Y 5 M 19 D</u> :	RUPDHAN CHAKMA Versus C. B. I.	MS.N BARUAH MR. A R SHOME MR D NANDI MR. M KALITA MR J MAHANTA AMICUS CURIAE	PP, ASSAM
20	WITH CrI.A./95/2017 <u>8 Y 5 M 19 D</u> :	SRI KHAGENDRA CHAKMA @ KHAGEN Versus CENTRAL BUREAU OF INVESTIGATION and ANR	MSB DEVI MR.M RAHMAN MR S BORGHAIN MR S BORGHAIN MR.G GORLOSA MR.F ABDULLAH MR.M BORGHAIN	MS. P DAS RETAINER COUNSEL(CBI)

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
10	Bail Appln./3773/2024 FIXED, WITH SCANNED COPY OF LCR	KHAIMINLAL TOUTHANG Versus THE STATE OF ASSAM	M THUMRA MR. S T KOM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
52	WP(C)/6991/2024 FIXED	VIVIK CYLINDERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD MR M HUSSAIN	SC, PWD ROAD GA, ASSAM
53	WP(C)/7052/2024 FIXED	NAVA KUMAR SARMAH Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K ROY K RAHMAN	SC, REVENUE SC, BTADC
54	WP(C)/36/2025 FIXED	MIRAJ ALI AND ANR Versus THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
55	WP(C)/88/2025 FIXED	ASHIMANANDA LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, REVENUE
56	WP(C)/223/2025 B/O	SUFIAN AKHTER AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	SC, P AND R.D. GA, ASSAM SC, A S E C SC, REVENUE
ADMISSION				
57	WP(C)/6644/2024 FIXED	CHANDAN MOY NATH AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B U LASKAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/89/2025 in WP(C)/6644/2024	NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT LIMITED Versus CHANDAN MOY NATH AND 4 ORS	MR C BARUAH	GA, ASSAM SC, REVENUE SC, C.G.C.
	WITH I.A.(Civil)/90/2025 in WP(C)/6644/2024	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD Versus CHANDAN MOHAN NATH	MR C BARUAH MR C BARUAH	GA, ASSAM SC, C.G.C. SC, REVENUE

ORDERS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
48	Bail Appln./3347/2024 WITH OFFICE NOTE, SCANNED LCR, FIXED	MD ESAM UDDIN @ KALACHAN, Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MR. A.H. MONDAL	MR. D GOGOI (Amicus Curiae, R-2) PP, ASSAM
49	Bail Appln./34/2025 FIXED	MD IJAR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
50	Bail Appln./76/2025 FIXED	BIMAL SEN AND ANR Versus THE STATE OF ASSAM	MR. G PHUKAN MR. A R KASHYAP	PP, ASSAM
BAIL HEARING				
51	AB/3143/2024 WITH OFFICE NOTE, SCANNED COPY OF UPTO DATE CASE RECORD, FIXED	HIMANGSHU BAISHYA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
52	AB/29/2025 FIXED	MAJIBUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
49	Bail Appln./3841/2024 FIXED, WITH OFFICE NOTE	JAMANUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR B P BORAH MR. U S BORA MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
50	Bail Appln./26/2025 FIXED	BHARAT CHETRY Versus THE STATE OF ASSAM	MR. S R RABHA P HAZARIKA T CHAKMA	MR. B J TALUKDAR (INFORMANT) PP, ASSAM
BAIL HEARING				
51	AB/2678/2024 FIXED, WITH OFFICE NOTE	KALPANA DAS Versus THE STATE OF ASSAM	MR MINTU SAIKIA MS R DUTTA	MR M HALOI, SC, CBI PP, ASSAM
52	AB/3289/2024 CONNECTED WITH ITEM NO. 38 OF THE DAILY CAUSE LIST	ATAUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
53	WITH AB/3291/2024	ABDUL KALAM @ KALAM ALI Versus THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
ORDERS				
54	AB/3086/2024 B/O	ABDUS SATTAR AND ORS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A M AHMED B DAS	MR. M K HUSSAIN PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./599/2024 AT 10:30 AM	PABITRA KUMAR HIRA Versus THE STATE OF ASSAM AND ANR	MS. RUKMINI BARUA MS. PADMINI BARUA	MR D TALUKDAR (R-2) MR P CHOUDHURY(R-2) MR H K NATH(R-2) PP, ASSAM
MOTION (BA)				
2	Bail Appln./115/2025	SUJIT NATH Versus THE STATE OF ASSAM	MR SISHIR DUTTA MR. S DUTTA MS K BORAH MR S DUTTA	PP, ASSAM
MOTION				
3	AB/93/2025	UDAY MANDAL AND 2 ORS Versus THE STATE OF ASSAM	MR. G K MEDHI	PP, ASSAM
ADMISSION				
4	CRP(IO)/140/2024 PART-HEARD	DASARATH PRASAD Versus NAZRUL HUSSAIN AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	
BAIL HEARING (BA)				
5	Bail Appln./3658/2024 WITH SCANNED COPY OF LCR	IMDADUL HAQUE @ AMDADUL HAQUE @ AMDAJUL HAQUE Versus THE STATE OF ASSAM	MR. M A CHOUDHURY U U KHAN	PP, ASSAM
ORDERS				
6	I.A.(Civil)/775/2022 in RSA/1257/2022	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR.	MR. S P ROY MS S DAS	MR. S BISWAS (R1,2) MS D DEVI (R1,2)
	WITH RSA/1257/2022 (Filing Number)	LAL BABU SAH Versus MANESHWAR THAKUR AND ANR. B	MR. S P ROY	
7	MFA/6/2023	THE NATIONAL INSURANCE CO. LTD. Versus ARUN DAS and ANR	MS. R D MOZUMDAR MS.B BORAH	MR. R C PAUL (R-1)

	WITH MC/6/2023 in MFA/6/2023	THE NATIONAL INSURANCE CO. LTD. Versus ARUN DAS and ANR,	MS. R D MOZUMDAR MS.B BORAH	
8	I.A.(Civil)/12/2023 in RSA/13455/2022	PADMINI MECH AND 2 ORS. Versus ANIMA SARMAH AND 6 ORS.	MR SISHIR DUTTA MS. S. MOCHAHARI MR. S DUTTA	
	WITH RSA/13455/2022 (Filing Number)	PADMINI MECH AND 2 ORS. Versus ANIMA SARMAH AND 6 ORS. A	MR SISHIR DUTTA	
	WITH I.A.(Civil)/15965/2022 (Filing Number)	PADMINI MECH AND 2 ORS. Versus ANIMA SARMAH AND 6 ORS. A	MR SISHIR DUTTA	
9	I.A.(Civil)/49/2023 in MACApp./14927/2022	GAUTAM HAZARIKA AND ANR. Versus M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA	MISS. A BARUAH (R-3) MS A HUSSAIN (r-1) S AHMED (r-1) MS R RABHA(R-3)
	WITH MACApp./14927/2022 (Filing Number)	GAUTAM HAZARIKA AND ANR. Versus M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS. E	MR. K K DUTTA	
10	MFA/96/2023 WITH LCR 4 FILES	EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS. Versus NORTH EASTERN SECURITY SERVICES (NESS) PVT. LTD. AND 3 ORS.	MR. M SMITH	
11	I.A.(Civil)/1752/2023 in MACApp./6931/2023	THE NATIONAL INSURANCE COMPANY LTD. Versus MUKUL CH. BORDOLOI AND 2 ORS.	MR. P J BARMAN MS. C MOZUMDAR MR. S P SHARMA	MR G BHARADWAJ (r-1) MR B DEORI (r-1) MR N BRAHMA (r-1)
	WITH MACApp./6931/2023 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD. Versus MUKUL CH. BORDOLOI AND 2 ORS. E	MR. P J BARMAN	
12	I.A.(Civil)/2799/2023 in MACApp./5988/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR H P GUWALA (R3) MR. A BORO (R3)
	WITH MACApp./5988/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus KRISHNA BORAH AND 3 ORS. A	MS. R D MOZUMDAR	
13	I.A.(Civil)/3111/2023 in MACApp./12070/2023	NATIONAL INSURANCE COMPANY LIMITED Versus GAURI RAM DEVI AND ANR.	MR T KALITA	
	WITH MACApp./12070/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus GAURI RAM DEVI AND ANR A	MR T KALITA	
	WITH I.A.(Civil)/12071/2023 (Filing Number)	NATIONAL INSURANCE COMPANY LTD. Versus GAURI RAM DEVI AND ANR A	MR T KALITA	
14	I.A.(Civil)/3278/2023 in MACApp./11825/2023	RAHIM ALI @ ABDUR RAHIM ALI AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MR. R C PAUL (r-1)
	WITH MACApp./11825/2023 (Filing Number)	RAHIM ALI @ ABDUR RAHIM ALI AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS. B	MR. A R AGARWALA	

15	I.A.(Civil)/3282/2023 in MACApp./11476/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS.	MR SISHIR DUTTA MR S DUTTA	MR. N. DEBNATH (R-1 to 3)
	WITH MACApp./11476/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS. B	MR SISHIR DUTTA	
	WITH I.A.(Civil)/11478/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus KALPANA DEKA AND 4 ORS. B	MR SISHIR DUTTA	
16	I.A.(Civil)/3434/2023 in MACApp./9090/2023	ORIENTAL INSURANCE COMPANY LTD. Versus SUBARNA DUTTA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR G SAIKIA (r-1) MR M H CHOUDHURY (r-1) MR. D BARUAH (r-1)
	WITH MACApp./9090/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus SUBARNA DUTTA A	MS. R D MOZUMDAR	
17	I.A.(Civil)/3446/2023 in MACApp./13252/2023	MINATI RAY Versus BISTI BORO AND 2 ORS.	MR. A HUSSAIN	MR. A GANGULY(R-1,2) MR. A SAIKIA (R-3) MS P HAJURI(R-3) MR. A DUTTA (R-1,2)
	WITH MACApp./13252/2023 (Filing Number)	MINATI RAY Versus BISTI BORO AND 2 ORS (B)	MR. A HUSSAIN	
18	I.A.(Civil)/3544/2023 in RSA/12391/2023	INDRESWAR NAIK Versus NAHARJAN TEA COMPANY PVT. LTD AND ANR.	MR. J K GOSWAMI MR. J BARMAN MR D J BORO	MR. S AHMED MR. H DAS
	WITH RSA/12391/2023 (Filing Number)	INDRESWAR NAIK Versus NAHARJAN TEA COMPANY PVT. LTD AND ANR. H	MR. J K GOSWAMI	
19	I.A.(Civil)/3588/2023 in Mat.App./14573/2023	XXXXXXX Versus XXXXXXX	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	MR. J PATOWARY MR. V A CHOWDHURY
	WITH Mat.App./14573/2023 (Filing Number)	XXXXXXX Versus XXXXXXX	MR. D CHOUDHURY	
20	I.A.(Civil)/3652/2023 in MACApp./14671/2023	KAZI MOKBUL HOQUE Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD	MR. M M ZAMAN	MR. P M TALUKDAR MR. R BAISHYA
	WITH MACApp./14671/2023 (Filing Number)	KAZI MOKBUL HOQUE Versus BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD A	MR. M M ZAMAN	
21	MFA/9/2024 WITH LCR 1 FILE	Union Of India Versus M/S HINDUSTAN GOODS CARRIERS PVT. LTD.	MR KOUSTOV GOGOI	MR. K P MAHESWARI M. KALITA DIVYANSH RATHI
22	MFA/26/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABITA BORDOLOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. SUDAKSHINA K. MS. P BARUAH(R-1,2,3)
	WITH I.A.(Civil)/1286/2024 in MFA/26/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABITA BORDOLOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
23	MFA/30/2024 WITH LCR 1 FILE	ATABAR AKAND Versus THE BRANCH MANAGER	MISS. M DAS MD. S ISLAM MR. M DEKA	MS S MOCHAHARI MS. M CHOUDHURY MS C BORAH

24	I.A.(Civil)/207/2024 in MACApp./15873/2023	ORIENTAL INSURANCE COMPANY LTD Versus MINU DEKA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR T KALITA (R-1,2)
	WITH MACApp./15873/2023 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MINU DEKA AND 2 ORS F	MS. R D MOZUMDAR	
25	I.A.(Civil)/1404/2024 in MACApp./1330/2024	ORIENTAL INSURANCE COMPANY LTD. Versus NITU DEKA AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./1330/2024 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus NITU DEKA AND 2 ORS F	MS. R D MOZUMDAR	
26	I.A.(Civil)/1943/2024 in MACApp./6643/2024	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus GITA RANI RAMCHIARY AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR D MONDAL(R-1 TO 3) MR B SARMA(R- 1 TO 3)
	WITH MACApp./6643/2024 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus GITA RANI RAMCHIARY AND 3 ORS B	MR. A J SAIKIA	
	WITH I.A.(Civil)/6645/2024 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus GITA RANI RAMCHIARY AND 3 ORS B	MR. A J SAIKIA	
27	I.A.(Civil)/2112/2024 in MACApp./6944/2024	PRASANTA BORA Versus DAMAYANTI GOGOI AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA	MS L SHARMA (R-3) MR. K K BHATTA(R-3) MR. S RANA (R-1)
	WITH MACApp./6944/2024 (Filing Number)	PRASANTA BORA Versus DAMAYANTI GOGOI AND 2 ORS F	MR. A R AGARWALA	
28	I.A.(Civil)/2489/2024 in MACApp./7852/2024	MADHAWI DAS AND 3 ORS Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	MS. R D MOZUMDAR (R-1) MS. C MOZUMDAR (R-1) MR. S P SHARMA (R-1)
	WITH MACApp./7852/2024 (Filing Number)	MADHAWI DAS AND 3 ORS Versus NEW INDIA ASSURANCE CO LTD AND 2 ORS F	MR. A R AGARWALA	
29	I.A.(Civil)/3080/2024 in MACApp./8845/2024	RABIYA BIBI Versus CHAKMAN ALI AND 4 ORS	MR. M TALUKDAR	MR SISHIR DUTTA (R-3) MS. M CHOUDHURY(R-3)
	WITH MACApp./8845/2024 (Filing Number)	RABIYA BIBI Versus CHAKMAN ALI AND 4 ORS H	MR. M TALUKDAR	
30	I.A.(Civil)/3112/2024 IN MACApp./401/2019 (D/O) in MACApp./401/2019	NEW INDIA ASSURANCE COMPANY LTD. Versus SRI LOHIT CHANDRA BASUMATARY AND 5 ORS.	MR. R GOSWAMI	
31	I.A.(Civil)/3521/2024 in MFA/10992/2023	MOMI DEKA AND ANR. Versus JUNAID KHAN AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
	WITH MFA/10992/2023 (Filing Number)	MOMI DEKA AND ANR. Versus JUNAID KHAN AND ANR. B	MR. A R AGARWALA	

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LEAVE NOTE OF ADVOCATES FOR 20/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025
7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
12)	MR A W AMAN	20-01-2025	To	20-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,20th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
92 WP(C)/13/2019 BY SLIP	MALATI BALA ROY @ MALATI RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DAS	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPTT) SC, FINANCE DEPTT.
93 WP(C)/7225/2019 BY SLIP	SHITAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS	SC, PNRD GA, ASSAM
TOP OF THE LIST			
94 WP(C)/2571/2015 FIXED	JIBAN CHANDRA BORA Versus THE BOARD OF DIRECTORS and 4 ORS	MR J U CHOUDHURY MR. S KHOUND MR G C HAZARIKA MR. L Deka MR. C C DEKA	SC, APDCL
ADMISSION			
95 WP(C)/2116/2023 FIXED	M/S RAJDEEP DEY Versus BODOLAND TERRITORIAL COUNCIL (BTR) AND 5 ORS.	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM SC, BTC
96 WP(C)/5966/2023 FIXED	KAMAKHYA POLY UDYOG AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, P H E SC, FINANCE
WITH			
97 WP(C)/4623/2023	SHYAMAL CHANDRA PANDIT Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 20/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
3)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
4)	MR. T ISLAM	12-12-2024	To	31-01-2025
5)	MS. S SARMA	14-01-2025	To	21-01-2025
6)	MR. N J GOGOI	06-01-2025	To	23-01-2025

7)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
8)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
9)	MR. S R RABHA	20-01-2025	To	24-01-2025
10)	J SHARMA	20-01-2025	To	27-01-2025
11)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
12)	MR A W AMAN	20-01-2025	To	20-01-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST –I]

[FOR MONDAY, THE 20TH DAY OF JANUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT]

ORDERS

- | | | | |
|---|--|--|--|
| 1. ELECTION PET./1/2024
(FIXED) | KOMPU DOLO
VERSUS
HAYENG MANGFI | MINKI BOJE
TAKAR BAGANG
REBIKA REBE
M G SINGH | MUDANG OPO
MUDANG OPO
S K DEORI
D MAZUMDAR, SR.
ADVOCATE
T NORBU
I D DAS, (SR.
ADVOCATE)
S BISWAS
T NORBU |
| WITH
IA(C)/2/2025
in ELECTION PET./1/2024 | HAYENG MANGFI
VERSUS
KOMPU DOLO | MUDANG OPO | M G SINGH |
| WITH
IA(C)/3/2025
in ELECTION PET./1/2024 | HAYENG MANGFI
VERSUS
KOMPU DOLO | MUDANG OPO | M G SINGH |